

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE
PASCHIM BARDHAMAN.**

No. 398 / Dated. 28-04-2020.



From :- Sandip Chakrabarti,
Chief Judicial Magistrate,
Paschim Bardhaman.

To :- The District Judge,
Paschim Bardhaman.

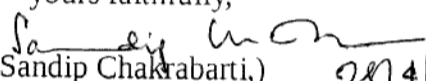
Department.....English
Date.....28/04/2020
Serial No.....1228
Collection No.....
File No.....210 (11)
Class.....

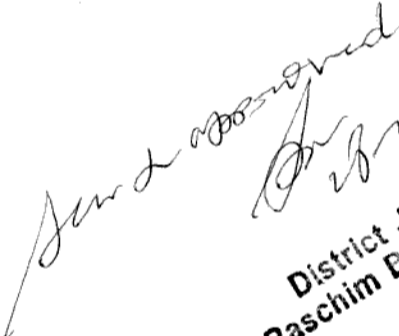
Sir,

Most humbly, I am to state that I am sending herewith the office orders bearing No.86 and 87 both dated 28-04-2020 for your Honour's kind perusal and necessary approval.

With regards,

Enclosed as stated above,

yours faithfully,

(Sandip Chakrabarti,) 28/4/2020
Chief Judicial Magistrate,
Paschim Bardhaman.
Chief Judicial Magistrate
PASCHIM BARDHAMAN


28-04-20
District Judge
Paschim Bardhaman

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, PASCHIM BARDHAMAN

ORDER NO 87 DATED 28.04.2020

Pursuant to the Notification No.1534-RG Dated 24-04-2020 of the Hon'ble High Court, Calcutta, the regular work of the court shall remain suspended till 15-05-2020. In the circumstances, the following roster of the Judicial Magistrates of Asansol is prepared who shall take up hearing of all urgent judicial matters, dispose of the same, accept filing of the urgent matters sent by email to the Ld. District Judge, Paschim Bardhaman and pass appropriate order in relation to the same.

Inform all concerned.

Let a copy of this order be sent to the Ld. District Judge, Paschim Bardhaman for necessary approval.

DATE OF THE REMAND FILE	NAMES OF THE MAGISTRATE	NAMES OF THE STAND BY MAGISTRATE
05.05.2020	Sri Sourav Roy, J.M.5 th Court, Asansol.	Sri Sandip Chakraborti, C.J.M, Paschim Bardhaman.
11.05.2020	Sri Prantik Ranjan Bose, J.M.7 th Court, Asansol	Sri Sandip Chakraborti, C.J.M, Paschim Bardhaman.
15.05.2020	Sri Prantik Ranjan Bose, J.M.7 th Court, Asansol	Sri Sandip Chakraborti, C.J.M, Paschim Bardhaman.


Chief Judicial Magistrate
Paschim Bardhaman.